

BEFORE THE NATIONAL GREEN TRIBUNAL, SZ, CHENNAI

O.A.No. 233/2021

IN THE MATTER OF

Andhra Kesari Nagar Welfare Association

.....

Applicant

Vs

The Principal Secretary to Govt of Telengana,

Irrigation and CAD Dept & others

.....

Respondents

Report filed by the 4th Respondent(GHMC)

It is humbly submitted that the Hon'ble NGT has taken up the above case suo Moto based on the petition filed by Andhra Kesari Nagar Welfare Association and the Hon'ble NGT has directed to file individual report on damage caused to Bathukamma Kunta lake near B.N.Reddy Nagar Division of Greater Hyderabad Municipal Corporation by local residents by dumping of garbage like animal waste, sewerage etc., the residents of Andhra Kesari Nagar Welfare Association requested for immediate attention and to stop damage being caused to the natural lake as garbage point which is a health hazard to all the residents, animals of the surrounding colonies.

In this regard it is submitted that Bathukamma Kunta situated at Saheb Nagar village, Hayathnagar Mandal, Ranga Reddy District is a notified tank within GHMC limits having an ID No. 1963 and demarcated the Full Tank Level (FTL) boundary survey in the year 2013 and to an extent of 5.00 Acres, which attracts 9 meters buffer zone from FTL boundary. The FTL boundary map of this lake was preliminary notified by Lake Protection Committee, HMDA on Dt.06.03.2014 on HMDA website for general public domain and the final notification is yet to be notified.


Executive Engineer
Irrigation & CAD Department
North Tanks Division
Hyderabad.

Salient features of lake:

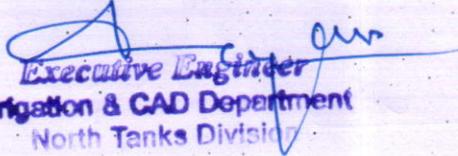
1. Name of the Tank	:	Bathukamma Kunta.
2. Location	:	Sahebanagar, Hayathnagar (M), RR Dist.,
3. FTL Area	:	5.00 Acres
4. FTL Level	:	+96.70M
4. Bund Length	:	252.0M
5. FTL Perimeter	:	595.0M
6. No. of Sluice	:	1 No.

This lake is fed with self catchment drains and the surplus water of this lake is joining into downstream tank (i.e, Kummari Kunta). As per the FTL boundary this lake is not having any encroachments within FTL limits except a temple along with a kacha road towards western side of the lake. Previously the surrounding residents used the lake premises to stock garbage dumper placer / reuse compacter bins for house hold sewage. GHMC has removed all the garbage placer / reuse compacter bins from the lake premises and we are cleaning the lake premises from time to time. At present there is no garbage point available in lake premises as alleged by the petitioner.

Further it is to submit that to protect the lake from sewage entry, GHMC has taken steps to divert the sewage from lake by constructing an open sewer drain towards downstream of lake and also erected fencing towards southern side to control dumping debris into lake premises and its drain.

Further it is submitted that the site was inspected with Joint Committee constituted by this Ho'ble NGT on Dt.23.12.2021 and instructed to restore the lake by diversion of sewage, removing all the debris dumping, fencing around the lake, restoration of inlets & Outlets etc.,

Accordingly the Commissioner, GHMC has accorded administrative sanction for Rs.99.00Lakhs for the work of Protection & Restoration of Bathukamma kunta, Sahebnagar (V), Hayathnagar(M), R.R.District with the components of like strengthening of main bund, removal of debris from lake bed, fencing around lake boundary for protection, construction of inlets & outlet, sluice restoration, etc.,


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On 14/3/2022, the work was awarded to M/s Sri Raghavendra Waddera (SQ&SC) LCCS Ltd agency on tendering process the status of component work wise is detailed under for kind perusal and these works are in good progress.

1. Removal of Debris: All the debris dumping on the lake bed is completely being removed to restore the lake water storage capacity. Further the garbage point also completely removed from lake premises.



[Signature]
Executive Engineer
Irrigation & CAD Department
North Tanks Division
Hyderabad.

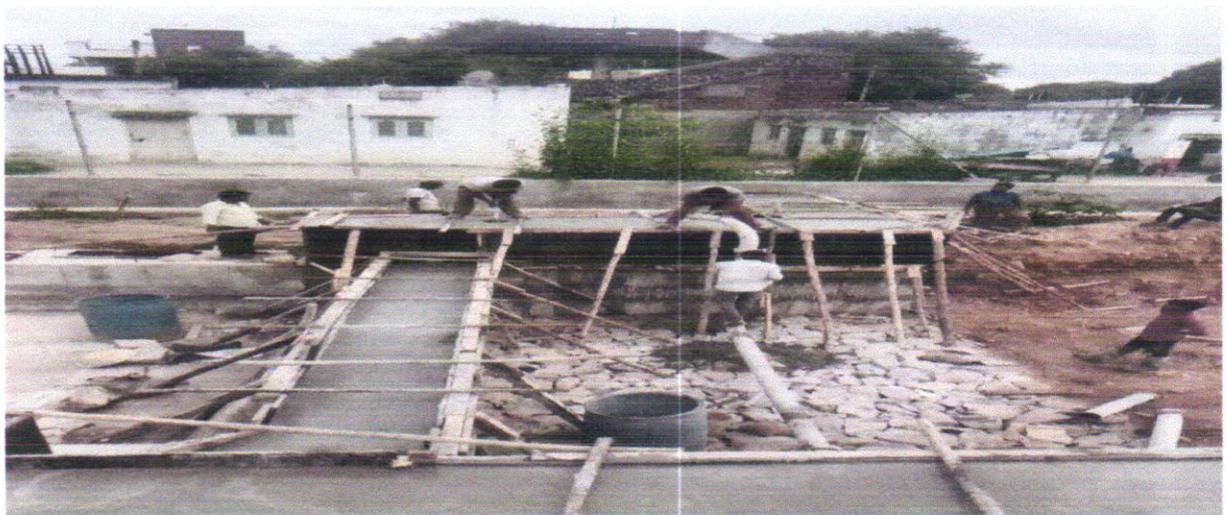
2. Strengthening of Main Bund: The jungle and other weed is completely removed on main bund and is strengthened with homogeneous soils as per the Standards. Further the stone revetment works are also in progress.



3. Improvement of Inlets & Outlets: The excavations for construction of inlets & Outlets works are in progress



[Signature]
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4. Fencing around the Lake: The fencing will be started once the lake de-silting and other debris were cleaned.

5. Sewerage Diversion: The sewerage entering into lake is already diverted through open channel and the repairs to open channel is in progress.



As such the lake restoration works are in good progress as per the recommendations of the Joint Committee and will be completed the works before monsoon.

6. Present condition of the lake photographs:



Date : 15/7/2022

Yours faithfully,


Executive Engineer,
North Tanks Division, GHMC, Hyd.
Executive Engineer
Irrigation & CAD Department
North Tanks Division
Hyderabad.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI**

O.A.No. 233/2021

Report filed by the 4th Respondent(GHMC)

M/s D.Sreenivasan
Counsel for 4th Respondent